

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 108 of 2010

Dated: 28th November, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**Federation of Karnataka Chamber
of Commerce & Industry**

.... Appellant (s)

Versus

Karnataka Electricity Regulatory Commission & Anr.

....Respondent(s)

Counsel for the Appellant (s): Mr. Ananga Bhattacharya for Mr. Rohit N. Rao

Counsel for the Respondent(s): ____

ORDER

The learned counsel for the Appellant has informed that the matter is likely to be heard in the Hon'ble Supreme Court in the next three weeks.

Post the matter for hearing on **6th January, 2012.**

**(P.S.Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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